

SENIOR CIVIL JUDGE AND JMFC, SHAHAPUR

Bhamini

SENIOR CIVIL JUDGE AND JMFC

Cause List Date: 21-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00-12:00 AM</u>				
1	C.C. 626/2016 (APPEARANCE OF ACCUSED)		Shriram Finance Vs Siraj Ahmemmad	
2	C.C. 16/2019 (APPEARANCE OF ACCUSED)		Shahapur P.S Vs Rafeeq	App
3	C.C. 51/2020 (APPEARANCE OF ACCUSED)		Bheemayangudi PS Vs Siddamma and 3 others	APP Pujari Mallappa
4	C.C. 61/2020 (APPEARANCE OF ACCUSED)		Bheemarayangudi PS Vs Bheemanna @ Bheemaraya S/o Tirupati	APP
5	C.C. 76/2020 (APPEARANCE OF ACCUSED)		Bheemarayanagudi PS Vs Gurupreethshing Siddu S/o Charanshing	APP
6	C.C. 100/2020 (APPEARANCE OF ACCUSED)		Bheemarayangudi P.S Vs Mohmad Bashir S/o Hajarat Ali	APP
7	C.C. 104/2020 (APPEARANCE OF ACCUSED)		Bheemarayangudi P.S Vs Chandrashekhar S/o Sharanappa Hothpeth	APP
8	C.C. 128/2020 (APPEARANCE OF ACCUSED)		Bheemarayanagudi PS Vs Gopal S/o Halunaik Jadav	APP
9	C.C. 130/2020 (APPEARANCE OF ACCUSED)		Bheemarayanagudi PS Vs Devappa S/o Mareppa Ibrahimpur and another	APP
10	C.C. 161/2020 (APPEARANCE OF ACCUSED)		Bheemarayanagudi PS Vs Hulgappa S/o Parsappa Kapu and others	APP
<u>12.00-1.00 PM</u>				
11	C.C. 202/2020 (APPEARANCE OF ACCUSED)		Bheemarayanagudi PS Vs Hanamanth S/o Sabanna Mailgeri 35 years, R/o Hursgundagi	APP

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12	C.C. 208/2020 (APPEARANCE OF ACCUSED)		Bheemarayanagudi PS Vs Aravind S/o Raju Rathod, 21 years, R/o Hothpeth	APP
13	C.C. 210/2020 (APPEARANCE OF ACCUSED)		Bheemarayanagudi PS Vs Siddappa S/o Sharnappa Gadimani, 50 years, R/o Shirval and another	APP
14	C.C. 166/2020 (FRAMING OF CHARGE OR PLEA)		Bheemarayanagudi PS Vs Bheemaraya S/o Siddappa Kandakur	APP Pujari Mallappa
15	C.C. 173/2020 (FRAMING OF CHARGE OR PLEA)		Bheemarayanagudi PS Vs Shekappa S/o Sayabanna Itagi	APP S.H. Hothpet
16	C.C. 28/2020 (EVIDENCE-CRIMINAL)		B.Gudi PS Vs Karabasappa	APP
17	C.C. 102/2020 (EVIDENCE-CRIMINAL)		Bheemarayangudi P.S Vs Bheemaraya S/o Balappa Kalegol	APP
18	C.C. 240/2020 (EVIDENCE-CRIMINAL)		Bheemarayangudi P.S Vs Ningayya S/o Nagappa Kallur	APP
19	C.C. 39/2020 (ACCUSED STATEMENT u/s 313 CrPC)		B.Gudi PS Vs Siddappa	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>1.00-2.00 PM</u>				
1	O.S. 106/2019 (Step)		Anasubayi and 3Ors. Vs Shankarsingh S/o Govindsingh died his LR's. Narayansingh and 8 Ors.	Raman Gouda H.K
2	M.V.C. 221/2019 (Step)		Balaji Singh Vs Channabasappa	Rampure Basamma Mallappa
3	EX 15/2020 (Step)		Basalingamma W/o Venkatesh Vs Spl. Land Acquisition Officer B Gudi.	B.V.Patil
4	M.V.C. 908/2009 (HEARING)		Nagaraj S/o Linganna @ Ninganna Vs Tippanna S/o Bhojunayak Rathod	Kanchi Shreemanth
5	M.V.C. 909/2009 (HEARING)		Basavaraj S/o Shivalingappa Pujari Vs Tippanna S/o Bhoju Naik Rathod	Kanchi Shreemanth
6	M.C. 27/2020 (HEARING)		Sindu W/o Bassayya Hiremath, D/o Suresh Swamy Vs Nill	Sannati Sidramappa SO Sharanappa
7	O.S. 127/2019 (ISSUES-CIVIL) IA/1/2019		Malamma Vs Bhimabi	Sandeep N Desai
8	M.V.C. 116/2018 (EVIDENCE-Civil)		Devindramma Vs Somashekar BL	Padashetty Gururaj
9	M.V.C. 298/2018 (EVIDENCE-Civil)		Hanmantha Vs Managing irector	Kattimani Vasudev Hanumantappa
10	M.V.C. 300/2018 (EVIDENCE-Civil)		Dastgirsab Vs Nagaraj	Padashetty Gururaj
11	O.S. 14/2019 (EVIDENCE-Civil)		Venkatesh Vs manjunath	CBH
12	O.S. 49/2019 (EVIDENCE-Civil) IA/1/2019		Srikanth Vs Venkobrao	Desai Chandrashekar Timmareddy

SENIOR CIVIL JUDGE AND JMFC, SHAHAPUR**Bhamini****SENIOR CIVIL JUDGE AND JMFC****Cause List Date: 21-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 67/2019 (EVIDENCE-Civil)		Ashamma Vs Nagayya	Sri Bhaskar Rao
14	O.S. 93/2019 (EVIDENCE-Civil)		Lachamanna Vs Hanamanthi	Bukkal Mallikarjun Rayappa
15	M.V.C. 191/2019 (EVIDENCE-Civil)		Shivashankar Vs Saddam @ Saddam Hussain	Rampure Basamma Mallappa
16	M.V.C. 212/2019 (EVIDENCE-Civil)		Shankar Vs The N.E.K.R.T.C. Divisional Yadgiri	Rampure Basamma Mallappa
17	O.S. 111/2019 (EVIDENCE-Civil)		Sowbhagyamma Vs Sangamma	Rampure Basamma Mallappa
18	M.V.C. 259/2019 (EVIDENCE-Civil)		Sharanabasappa @ Sharanbasava Vs Dodda Iranna	Deshamukh Santoshkumar Devrao Deshmukh
19	O.S. 124/2019 (EVIDENCE-Civil) IA/1/2019 IA/2/2019		Siddamma Vs Chandamma	Desai Chandrashekhara Timmareddy
20	O.S. 1/2020 (EVIDENCE-Civil) IA/1/2020		Mahadevamma Vs Gurunathreddy	S.V.Kulkarni Sir.
21	M.V.C. 297/2019 (EVIDENCE-Civil)		Chandu @ Chandru Nayak Vs Parveen Begim	Pujari Mallappa
22	M.V.C. 300/2019 (EVIDENCE-Civil)		Adeppa Vs Mallappa	Kattimani Vasudev Hanumantappa
23	R.A 15/2018 (ARGUMENTS-Civil)		Shankrappa by LRs. Sharanamma Vs Santosh	Ramesh .N.DESHPANDE
24	R.A 20/2018 (ARGUMENTS-Civil)		Mallikarjunreddy Vs Basavaarajappaa	Kulkarni Laxmi Narayana Shinivasrao
25	M.V.C. 107/2016 (JUDGEMENT-CIVIL)		Dhanaraj Vs Sharannagoud	
26	M.V.C. 108/2016 (JUDGEMENT-CIVIL)		Shankar Vs Sharana Gouda	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	R.A 34/2018 (JUDGEMENT-CIVIL)		Mahadevraddy Vs Shivappa	Bukkal Mallikarjun Rayappa
28	EX 94/2018 (ORDERS-CIVIL)		Shivramreddy Vs SLAO BGUDI	BVP
29	EX 76/2018 (NULL-CIVIL)		Basappa Vs Spl LAO B.Gudi	Basawaraj Patil
11:00-12:00 AM				
30	O.S. 55/2014 (Objection)		Md Ayyub Sab Vs Ashamat Bee	
31	O.S. 40/2016 (AWAIT ORDER)		Devindrappa Vs Rahamatullah	MNPAdv MAH Adv
(O.S./0000040/2016)				
: O.S./0000040/2016				
32	L.A.C. 3/2018 (Objection)		Hanumanthappa Vs The A.C.Yadgir	Smt.Y.A.Advocate
33	EX 78/2018 (Objection)		Basawaraj Vs SLAO Bgudi	Bawarajpatil
34	EX 79/2018 (Objection)		Parvathreddy Vs SLAO B Gudi	B V Patil
35	EX 84/2018 (Objection)		Parvathreddy Vs SLAO B Gudi	BVP
36	M.V.C. 247/2019 (Objection)		Bhimappa @ Bhimanna Vs Hanmantha	Habballi Ambresh
37	EX 84/2019 (Objection)		Vasanthrao Vs The Special Land Acquisition Officer	Niteenkumar S
38	EX 85/2019 (Attachment warrent of movable)		Basalingappa Vs The Special Land Acquisition Officer B.Gudi,	Desai Chandrashekhar Timmareddy
39	O.S. 3/2020 (Written statement)		Imam Bee Vs Sofisab	Sahu S Shekhar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	M.V.C. 296/2019 (Objection)		Chandu @ Chandru Nayak Vs Parveen Begum	Pujari Mallappa
41	O.S. 9/2020 (SUMMONS)		Nindini Vs Visweshwarreddy	R.M.Honnareddy Sir.
42	M.V.C. 162/2020 (Objection)		Bhimawwa D/o Mallappa Alias Mallanna Sannathi Vs Khasimali S/o Immamsab Nadaf	Sahu S Shekhar
43	EX 77/2018 (NOTICE)		Shaik Zahiruddin Vs SLAO Bgudi	Bsawaraj PaTil
44	EX 80/2018 (NOTICE)		Paramanna Vs SLAO Bgudi	BVP
45	EX 81/2018 (NOTICE)		Sharanamma Vs SLAO B Gudi	BVP
46	EX 82/2018 (NOTICE)		Mallikarjun Vs SLAO B Gudi	BVP
47	EX 83/2018 (NOTICE)		Jareena Paraveen Vs SLAO B Gudi	BVP
48	EX 85/2018 (NOTICE)		Ayyanreddy Vs SLAO B Gudi	BVP
49	EX 86/2018 (NOTICE)		Basalingamma Vs SLAO B gudi	BVP
<u>12.00-1.00 PM</u>				
50	EX 87/2018 (NOTICE)		Siidramreddy Vs SLAO Bgudi	BVP
51	EX 88/2018 (NOTICE)		Kamamma Vs SLAO B Gudi	BVP
52	EX 89/2018 (NOTICE)		Baswaraj Vs SLAO B GUDI	BVP
53	EX 90/2018 (NOTICE)		Basavanthraya Vs SLAO Yadgiri	BVP

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54	EX 91/2018 (NOTICE)		Venkatreddy Vs SLAO BGUdi	BVP
55	EX 92/2018 (NOTICE)		Basalingamma Vs SLAO Bgudi	BVP
56	EX 93/2018 (NOTICE)		Md Sirajuddin Vs SLAO B Gudi	BVP
57	EX 95/2018 (NOTICE)		Sidramreddy Vs SLAO BGUDI	BVP
58	EX 96/2018 (NOTICE)		Chandrakala Vs SLAO Bgudi	BVP
59	EX 7/2019 (NOTICE)		Abdul Rasool Sab Vs SLAO B Gudi	BVP
60	EX 8/2019 (NOTICE)		Shareefa Bee Vs SLAO B GUDI	BVP
61	EX 10/2019 (NOTICE)		Hanifa Vs SLAO B Gudi	BvP
62	EX 15/2019 (NOTICE)		E. Laxmidevi Vs Spl. Land Acquistition officer B-Gudi.	B.V.Patil
63	Air.Misc 61/2019 (NOTICE)		Channabassappa and 5 others. Vs Suresh and 3 others.	App
64	O.S. 15/2020 (NOTICE) IA/1/2020 IA/2/2020		Sarojini Vs Hemreddy	Kularni Shinivasarao venkatarao
65	O.S. 27/2020 (NOTICE) IA/1/2020		Ayyamma W/o Shankrappa Balkal Vs Eramma W/o Sahabgouda Balkal	Kularni Shinivasarao venkatarao
66	M.C. 25/2020 (NOTICE)		Hanamanthraya S/o Tirupati Karanal Vs Shriamma W/o Hanamantharaya Karanall D/o Mareappa Dudkontal	Bukkal Mallikarjun Rayappa

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67	R.A 36/2016 (Step)		Basavarajendra Vs Mohammed Nooroddin	R N Deshpande
68	L.A.C. 2/2018 (Step)		Seetamma Vs The A.C.Yadgir	Sri M.S.K.Advocate
69	EX 64/2019 (Step)		Pramila Vs Hampamma	Sandeep N Desai

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11.00 - 2.00 PM				
1	C.C. 31/2019 (SUMMONS)		Sriram Transpport fFianance Co.Ltd., Vs Bhimaraya	Ramesh .N.DESHPANDE
2	C.C. 128/2019 (SUMMONS)		Bheemaraddy Vs Shaik Yusuf	Rampure Basamma Mallappa
3	C.C. 144/2019 (SUMMONS)		M/s Shriram Transport finance Co.Ltd., Vs Mohd.Nooruddin	Deshamukh Santoshkumar Devrao Deshmukh
4	Crl.Misc. 171/2018 (NOTICE)		Bhimbai Vs Mallikarjun	Rampure Basamma Mallappa
5	Crl.Misc. 242/2018 (NOTICE)		Devamma Vs Malappa	Kulkarni Laxmi Narayana Shinivasrao
6	Crl.Misc. 505/2018 (NOTICE)		Mamtaashri Vs Chandru Vasudevrao Varaprasad	Rampure Basamma Mallappa
7	Crl.Misc. 543/2018 (NOTICE)		Sheevaleela Vs Linganna	Sahu S Shekhar
8	Crl.Misc. 579/2019 (NOTICE)		Ibrahimbee Vs Lal Ahemad	Pujari Mallappa
9	Crl.Misc. 411/2020 (NOTICE)		Basamma Akki Vs The Tahasildar Shahapur	Chetti B Devaraj
10	Crl.Misc. 437/2020 (NOTICE)		Parvati @ Veena Vs Subhas	Sedamkar Ramesh G.R
11	Crl.Misc. 591/2020 (NOTICE)		Devakamma Vs The Tahasildar Shahapur	Sugural Hemareddy H C Reddy
ISSUE CAUSE NOTICE				
12	Crl.Misc. 590/2020 (NOTICE)		Pillamma Vs The Tahasildar Shahapur	Bukkal Mallikarjun Rayappa
13	Crl.Misc. 592/2020 (NOTICE)		Ramappa Vs The Tahasildar Shahapur	Hosmani Hayyalappa
14	Crl.Misc. 593/2020 (NOTICE)		Mallanna Vs The Tahasildar Shahapur	Bukkal Mallikarjun Rayappa

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 50/2012 (APPEARANCE OF ACCUSED)		KATTIMANI SOLOMAN ALFRED Vs VISHWESHWAR BATH SUVARNA CHANNEL	
16	C.C. 46/2013 (APPEARANCE OF ACCUSED)		PS SHAHAPUR Vs GANGU CHAVAN SURESH	
17	Crl.Misc. 218/2014 (APPEARANCE OF ACCUSED)		Bibi @ babanbi Vs Mohammad	Sri S.V.Kulkarni Shahapur
18	C.C. 704/2014 (APPEARANCE OF ACCUSED)		State of Karnataka Shahapur PS Vs Alipaterl	APP
19	Crl.Misc. 227/2015 (APPEARANCE OF ACCUSED)		Uma Vs Channappa	HONNAREDDY RAYANNA MALLAREDEPPA
20	C.C. 3/2017 (APPEARANCE OF ACCUSED)		Sujata Vs Shivashankar	Pujari Mallappa
21	C.C. 269/2017 (APPEARANCE OF ACCUSED)		Siddabasavayya Vs Iqbal	Mudbool BHASKAR RAO
22	C.C. 943/2017 (APPEARANCE OF ACCUSED)		Shahapur PS Vs Sabanna	
23	C.C. 473/2018 (APPEARANCE OF ACCUSED)		Ningangouda Vs Meerasab	M.N.Pujari
24	C.C. 484/2018 (APPEARANCE OF ACCUSED)		Bhimaray Vs Lokanath	S.Shekar
25	C.C. 520/2018 (APPEARANCE OF ACCUSED)		Raghavendra Vs Mallakrjuna	S N Desai
26	C.C. 1215/2019 (APPEARANCE OF ACCUSED)		Chandrakant Vs Bhimaraya	Siddiqui Yusuf
27	C.C. 1230/2019 (APPEARANCE OF ACCUSED)		Manappa Vs Marilingappa	Ramesh .N.DESHPANDE
28	C.C. 766/2015 (FRAMING OF CHARGE OR PLEA)		State of Karnataka Shahapur Vs Harsad	App
29	C.C. 645/2014 (EVIDENCE-CRIMINAL)		State of Karnataka Shahapur PS Vs Devindrappa	App

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30	C.C. 537/2016 (EVIDENCE-CRIMINAL)		Shahapur Ps Vs Tirupathi so Lokya chawwan	
31	C.C. 958/2017 (EVIDENCE-CRIMINAL)		Shahapur PS Vs Saibanna	
32	C.C. 418/2018 (EVIDENCE-CRIMINAL)		Shahapur PS Vs Venkatesh	
33	Crl.Misc. 353/2018 (EVIDENCE-CRIMINAL)		Laxmi @ Ayyamma Vs Bhimanna	MNP
34	Crl.Misc. 405/2018 (EVIDENCE-CRIMINAL)		Mamma Vs Mallappa	Patil Shantagaouda venkangouda
35	C.C. 694/2018 (EVIDENCE-CRIMINAL)		Shahapur P S Vs Somreddy	s
36	C.C. 1091/2018 (EVIDENCE-CRIMINAL)		SAhahapur P S Vs Vinayak	s
37	C.C. 1139/2019 (EVIDENCE-CRIMINAL)		Bhimareddy Vs Mohammed Azaruddin	HONNAREDDY RAYANNA MALLAREDEPPA
38	C.C. 578/2014 (CUSTODY MATTERS)		State of Karnataka Shahapur PS Vs Huseen	APP
39	C.C. 924/2016 (CUSTODY MATTERS)		Shahapur PS Vs Sanganna	
40	C.C. 470/2018 (ACCUSED STATEMENT u/s 313 CrPC)		Nagreddy Vs A.N.Penchalaiah	Baskarrao
41	C.C. 471/2018 (ACCUSED STATEMENT u/s 313 CrPC)		Nagreddy Vs Smt. Aruna	Mudbool BHASKAR RAO
42	Crl.Misc. 518/2015 (For Steps)		Bibi @ babanbi Vs Mohammad	Kularni Shinivasarao venkatarao
43	Crl.Misc. 721/2016 (For Steps)		Bibi@Babanbi Vs Mohammad	Kulkarni Laxmi Narayana Shinivasrao
44	Crl.Misc. 535/2018 (For Steps)		Mahadevi Vs Yankamma Reddy	Pujari Mallappa
45	Crl.Misc. 454/2019 (for objections)		Heena Vs Yaseen Bagwan	Smt Nazima Begum

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46	Crl.Misc. 701/2019 (Await repots)		Laxmi Vs Nagaraj	SRI T.NAGENDRA
47	Crl.Misc. 748/2013 (For Balance)		Mallamma Vs Amblayya	Smt B.M. Rampure Shahapur
48	Crl.Misc. 208/2015 (For Balance)		Umadevi Vs Shashikanth	Ramesh .N.DESHPANDE
49	Crl.Misc. 636/2017 (For Balance)		Gangamma Vs Amaresh	Sahu S Shekhar
50	Crl.Misc. 731/2017 (For Balance)		Shashikal @ Basamma Vs Mallikarjun	Rampure Basamma Mallappa
<u>3.00-5.00PM</u>				
51	C.C. 493/2015 (ARGUMENTS-CRIMINAL)		Marthandappa Vs Ninganna	Kularni Shinivasarao venkatarao
52	C.C. 736/2015 (ARGUMENTS-CRIMINAL)		Marthandappa Vs Ninganna	Kularni Shinivasarao venkatarao
53	C.C. 530/2018 (ARGUMENTS-CRIMINAL)		Badesab Vs B G Rajesha	G S Padasetty
54	C.C. 597/2018 (ARGUMENTS-CRIMINAL)		Viswanath Reddy Vs B G Rajesha	SV Patil
55	C.C. 81/2019 (Further arguments)		Basalingappa @ Muttu Vs Ninganna	Kollur Ramanagowda H

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<u>11.00 - 2.00 PM</u>				
1	O.S. 307/2018 (SUMMONS)		Raziyabegum Vs Inayath Raheman	Ramesh .N.DESHPANDE
2	O.S. 133/2020 (SUMMONS)		Mohd Nazeer Ahmed Vs Mohd Jahangir	Patil Shantagaouda venkangouda
3	O.S. 151/2020 (SUMMONS)		Dharmabai Vs Chandrakant	Basvareddy Jayalaxmi
4	O.S. 153/2020 (SUMMONS)		Bhagamma Vs Revansidda	Ramesh .N.DESHPANDE
5	O.S. 185/2020 (SUMMONS)		Chandrashekhar Vs Devappa	Nagendrappa B Balabatti
6	Misc 4/2020 (NOTICE)		Siddamma Vs Kalahasti	Ramesh .N.DESHPANDE
7	FDP 5/2020 (NOTICE)		Amarappa Vs Basalingappa	HONNAREDDY RAYANNA MALLAREDDEPPA
8	O.S. 131/2020 (APPEARANCE OF PARTY)		Indramma Vs Devappa	Chetti B Devaraj
9	O.S. 137/2020 (APPEARANCE OF PARTY)		Tayamma Vs Bheemaraya	Bhakri KRISHNAMURTY Venkatacharya
10	O.S. 139/2020 (APPEARANCE OF PARTY)		Chandrappa Vs Shekarappa @ Shankrappa Sugur	HONNAREDDY RAYANNA MALLAREDDEPPA
11	O.S. 359/2013 (HEARING)		Channappayya Vs Gurubassayya	Sri Ramana gowda H.K Gogi.k
12	O.S. 157/2020 (HEARING) IA/1/2020		Sidramappa Vs Monappa	Kulkarni Laxmi Narayana Shinivasrao
13	O.S. 177/2013 (EVIDENCE-CIVIL)		Mohamd main Vs Putali begam	S.V.K
14	O.S. 157/2015 (EVIDENCE-CIVIL)		Abdul Basha Vs Khasim Sab	Sahu S Shekhar

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15	O.S. 241/2015 (EVIDENCE-CIVIL)		Siddamma Vs Gouramma	Ramesh .N.DESHPANDE
16	O.S. 279/2015 (EVIDENCE-CIVIL)		Satyanarayan Vs Bhimbai	Rampure Basamma Mallappa
17	O.S. 389/2015 (EVIDENCE-CIVIL)		Sharanabasava Vs Shivaputrappa	HONNAREDDY RAYANNA MALLAREDDEPPA
18	O.S. 153/2017 (EVIDENCE-CIVIL)		Kamalabayi Vs Genu	Kollur Ramanagowda H
19	O.S. 219/2017 (EVIDENCE-CIVIL)		Sharabanna Vs P.D.O. Rastapur	Kattimani Salomon Alfred
20	O.S. 7/2018 (EVIDENCE-CIVIL)		Laxmi Vs Kashappa	Sri V.B.N.Advocate
21	O.S. 107/2018 (EVIDENCE-CIVIL)		Siddalingappa Vs Hanamawwa	HRP
22	O.S. 301/2018 (EVIDENCE-CIVIL)		Sarashwathi Vs Ningamma	Sahu S Shekhar
23	O.S. 263/2019 (EVIDENCE-CIVIL)		Honnappa Vs Nagamma	Bukkal Mallikarjun Rayappa
24	O.S. 307/2019 (EVIDENCE-CIVIL)		Darmanna Vs Siddappa	HONNAREDDY RAYANNA MALLAREDDEPPA
25	FDP 13/2014 (for objections)		Ningamma Vs Ningamma	HONNAREDDY RAYANNA MALLAREDDEPPA
26	O.S. 81/2015 (OBJECTION TO IA)		Sanganna Vs Sharnappa	Sahu S Shekhar
27	Misc 17/2015 (For Steps)		Siddappa @ Siddannagouda Vs Ningamma	Desai Chandrashekhar Timmareddy
28	O.S. 193/2016 (Await orders)		Anjana alliyas Asha Paga Vs Tippamma	Sahu S Shekhar
29	O.S. 143/2017 (For Steps)		Mallikarjun Vs Mareppa	Pujari Mallappa

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 103/2018 (for objections) IA/1/2018		Mohd Ibrahim Vs Arjun	Kollur Ramanagowda H
31	O.S. 333/2019 (written statment or objection)		Syed Sayeedudding Quadri Vs Syed Sha Asauddallah Sarmasth	Desai Chandrashekhar Timmareddy
3.00-5.00PM				
32	O.S. 107/2019 (ISSUES-CIVIL) IA/1/2019		Gouramma Vs Yallappa	Bukkal Mallikarjun Rayappa
33	O.S. 254/2011 (Further arguments)		MAHOSH SEERNI NAVINAW Vs SANGAPPA SEERNI PAMPAPATHI	B KRISHNAMURTY
34	O.S. 163/2016 (Further arguments)		Tahera Begum Vs Sofisab	HONNAREDDY RAYANNA MALLAREDEPPA
35	O.S. 98/2012 (ORDERS-CIVIL)		LATE NINGAPPA NALAVADGI NAGAMMA Vs PEERU CHOWDARI GORI BEGUM	
36	O.S. 204/2012 (HEARING)		HANMANTAPPA BHIMAPPA Vs LAXMANNA SIRAWALDAR LACHAMAMMA	S.V.KULKARNI

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0				
		11.00 - 2.00 PM		
1	Crl.Misc. 550/2013 (For Steps)		Mareyambee Vs Kashimali	Sri R.N.Deshpande Shahapur
2	Crl.Misc. 278/2018 (NOTICE)		Shantamma Vs Ningappa	Sandeep N Desai
3	Crl.Misc. 635/2019 (NOTICE)		Shailamma @ Muttamma Vs Nagappa	Sahu S Shekhar
ISSUE CAUSE NOTICE				
4	Crl.Misc. 550/2020 (NOTICE)		Sidramappa Vs The Tahsildar Shahapur	sahu Rakesh Shivashekhar
5	Crl.Misc. 580/2020 (NOTICE)		Aabeda Begum Vs The Tahasildar Shahapur	Jalahalli Bilquis Fatima
6	Crl.Misc. 581/2020 (NOTICE)		Samarth Vs The Tahasildar Shahapur	RHK
7	Crl.Misc. 582/2020 (NOTICE)		Bhimappa Vs The Tahasildar Shahapur	Hosmani Hayyalappa
8	Crl.Misc. 583/2020 (NOTICE)		Shareifa Begum Vs The Tahasildar Shahapur	Ammanor Sharabanna
9	Crl.Misc. 584/2020 (NOTICE)		Indramma Vs Channareddy	Kulkarni Laxmi Narayana Shinivasrao
10	Crl.Misc. 586/2020 (NOTICE)		Afreen Vs Mohammad	HONNAREDDY RAYANNA MALLAREDDPEPPA
11	Crl.Misc. 587/2020 (NOTICE)		Renuka Vs Nagaraj	Pujari Mallappa
12	Crl.Misc. 594/2020 (NOTICE)		Savitramma Vs The Tahasildar Shahapur	Bukkal Mallikarjun Rayappa
13	Crl.Misc. 595/2020 (NOTICE)		Laxman Nayak Vs The Tahasildar Shahapur	Sugural Hemareddy H C Reddy
14	Crl.Misc. 596/2020 (NOTICE)		Ningappa Vs The Tahasildar Shahapur	Pujari Mallappa

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15	Crl.Misc. 597/2020 (NOTICE)		Ayyamma Vs The Tahasildar Shahapur	Bukkal Mallikarjun Rayappa
16	Crl.Misc. 598/2020 (NOTICE)		Bheemaraya Vs The Tahasildar Shahapur	Bukkal Mallikarjun Rayappa
17	Crl.Misc. 599/2020 (NOTICE)		Sangappa Vs The Tahasildar Shahapur	Bukkal Mallikarjun Rayappa
18	Crl.Misc. 600/2020 (NOTICE)		Ayyamma Vs The Tahasildar Shahapur	Bukkal Mallikarjun Rayappa
19	C.C. 1075/2019 (APPEARANCE OF ACCUSED)		Wadgera PS Vs Shankreppa	APP
20	C.C. 1155/2019 (APPEARANCE OF ACCUSED)		Wadgera PS Vs Devappa	APP
21	C.C. 1282/2019 (APPEARANCE OF ACCUSED)		Wadgera PS Vs Sabanna	APP
22	C.C. 104/2020 (APPEARANCE OF ACCUSED)		Wadgera PS Vs Sharanappa	APP
23	C.C. 755/2018 (FRAMING OF CHARGE OR PLEA)		Wadgera P S Vs Bhagappa	s
24	C.C. 1001/2019 (FRAMING OF CHARGE OR PLEA)		Excise Shahapur PS Vs Shivaraj	APP
25	C.C. 1024/2019 (FRAMING OF CHARGE OR PLEA)		Excise Shahapur PS Vs Tippanna	APP
26	C.C. 57/2014 (EVIDENCE-CRIMINAL)		State of Karnataka Wadager PS Vs Reddeppa	App
27	C.C. 314/2014 (EVIDENCE-CRIMINAL)		State of Karnataka GOGI PS Vs Malingaraya	App
28	C.C. 735/2014 (EVIDENCE-CRIMINAL)		State of Karnataka Wadager PS Vs Hanamanth	
29	C.C. 759/2014 (EVIDENCE-CRIMINAL)		State of Karnataka Wadager PS Vs Manappa	APP
30	C.C. 760/2014 (EVIDENCE-CRIMINAL)		State of Karnataka Wadager PS Vs Lachamana	App

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	Crl.Misc. 86/2018 (EVIDENCE-CRIMINAL)		Padmavati Vs Revanasiddappa	Kollur Ramanagowda H
32	C.C. 247/2018 (EVIDENCE-CRIMINAL)		Wadigera PS Vs Maralingappa Ramannor	
33	C.C. 878/2018 (EVIDENCE-CRIMINAL)		Excise P S Vs Manjamma	s
34	C.C. 969/2019 (EVIDENCE-CRIMINAL)		Excise Shahapur PS Vs Hanmantrya	APP
35	C.C. 819/2018 (ACCUSED STATEMENT u/s 313 CrPC)		Gogi P S Vs Devindrappa	s
36	C.C. 1004/2018 (ACCUSED STATEMENT u/s 313 CrPC)		Gogi P S Vs Sharanappa	s
37	Crl.Misc. 49/2011 (Await repots)		ASHOK ALAND SANGEETA Vs VIJAYKUMAR ASHOK	
38	Crl.Misc. 165/2014 (Balance)		Bagyshree Vs Sharanappa	Sri D.T.B Shahapur
39	Crl.Misc. 1238/2016 (For Steps)		Ningamma Vs Malasiddappa	Kanchi Shreemanth
40	Crl.Misc. 284/2018 (Await repots)		Sireasmma Vs Mahadevappa	Rampure Basamma Mallappa
41	Crl.Misc. 632/2018 (Balance)		Gangamma Vs Iswarappa	HONNAREDDY RAYANNA MALLAREDDEPPA
42	Crl.Misc. 717/2019 (Balance)		Laxmi Devi Vs Om Prakash Chari	Kanchi Shreemanth
3.00-5.00PM				
43	C.C. 466/2012 (ARGUMENTS-CRIMINAL)		GOGI PS Vs BHEEMAPPA GOGI MALLAPPA	
44	C.C. 468/2012 (ARGUMENTS-CRIMINAL)		GOGI PS Vs BHEEMAPPA MAREMMA	
45	C.C. 721/2013 (ARGUMENTS-CRIMINAL)		State of Karnataka GOGI PS Vs Vinod @ Vinodkumar	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
46	C.C. 723/2013 (ARGUMENTS-CRIMINAL)		State of Karnatakagogi ps Vs Sahebagouda	APP
47	C.C. 446/2015 (ARGUMENTS-CRIMINAL)		State of Karnataka Excise PS Vs Subash	App
48	C.C. 916/2015 (ARGUMENTS-CRIMINAL)		State of Karnataka Gogi ps Vs Rachappa	APP
49	C.C. 732/2018 (ARGUMENTS-CRIMINAL)		Excise Shahapur Vs Mudukappa	APP
50	C.C. 733/2018 (ARGUMENTS-CRIMINAL)		Excise Shahapur Vs Lavakumar	APP
51	C.C. 879/2018 (ARGUMENTS-CRIMINAL)		Excise P S Vs Sharanappa	s
52	C.C. 884/2018 (ARGUMENTS-CRIMINAL)		Excise P S Vs Nagaraj	s

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 - 2.00 PM				
1	O.S. 64/2017 (SUMMONS)		ICICI Bank Ltd. Kalaburgi Vs Mumatajbegum	Deshapande Gururaj Shahamarao
2	Misc 6/2019 (NOTICE)		Kamalamma Vs Ravindra	Sri N.Krishnachary Advocates
3	O.S. 224/2020 (APPEARANCE OF PARTY) IA/1/2020		Sumitra Vs Gundamma	Siddiqui Yusuf
4	O.S. 382/2013 (HEARING) IA/1/2013		Padmawwa Vs San Huliyyappa	Sri S.Mahindrakar
5	FDP 8/2018 (HEARING)		Bheemawwa Vs Yallamma	Kularni Shinivasarao venkatarao
6	O.S. 28/2019 (HEARING)		Bhimawwa Vs Khasimsab	Desai Amaresh Shivaredeppa
7	O.S. 184/2019 (HEARING)		Siddanna Vs Bhimappa	SANTHOSH MAHINDRAKAR
8	O.S. 135/2011 (EVIDENCE-CIVIL)		SYED MD. HUSSAINI SYED MOINUDDIN Vs DAVINDRAPPA RACHAPPA	S.V.KULKARNI
9	O.S. 105/2014 (EVIDENCE-CIVIL)		Jafar Sab Vs Nabi Chand	Sri S.V.Kulkarni Shahapur
10	O.S. 123/2014 (EVIDENCE-CIVIL) IA/1/2014		Sanganna Vs Basavaraj	Sri R.N.Deshpande Shahapur
11	O.S. 210/2014 (EVIDENCE-CIVIL) IA/1/2014		Sopayya Vs Jainabi	Sri Hanumagouda.S.markal
12	O.S. 272/2014 (EVIDENCE-CIVIL)		Beerappa Vs Ningappa	Ramesh .N.DESHPANDE
13	O.S. 50/2015 (EVIDENCE-CIVIL)		Sudha Vs Mallamma	Kattimani Salomon Alfred
14	O.S. 312/2015 (EVIDENCE-CIVIL) IA/1/2015		Shankar Reddy Vs Sugaraddeppa	Kollur Ramanagowda H
15	O.S. 392/2015 (EVIDENCE-CIVIL)		Ramangouda Vs Balappa	Rampure Basamma Mallappa
16	O.S. 202/2016 (EVIDENCE-CIVIL)		Siddamma Vs Basanna alliyas Basavaraj	Rampure Basamma Mallappa

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
17	O.S. 286/2016 (EVIDENCE-CIVIL)		Saijadabee Vs Gukam Nabi	Rampure Basamma Mallappa
18	O.S. 68/2017 (EVIDENCE-CIVIL)		Putilabai Vs Masliddin	Rampure Basamma Mallappa
19	O.S. 138/2017 (EVIDENCE-CIVIL)		Nagamma Vs Saibanna @ Sahebgouda	Ramesh .N.DESHPANDE
20	O.S. 12/2018 (EVIDENCE-CIVIL)		Sanna Jalalsa Vs Mallikarjun	Deshapande Gururaj Shahamarao
CROSS EXAMINATION OF PW				
21	O.S. 276/2013 (EVIDENCE-CIVIL)		Hanmantappa Vs Ningamma	S.Shekhar Shahapur
22	O.S. 91/2014 (EVIDENCE-CIVIL) IA/1/2014		Farzana Begum Vs Basheer Ahmed	Sri S.S.Kanchi Shahapur
23	O.S. 324/2014 (EVIDENCE-CIVIL)		Saheb Hussaini Vs Sharfuddin	Sahu S Shekhar
24	O.S. 122/2015 (for objections)		Siddhalingappa Vs Hanamanth	SRI HAJIBABA
25	O.S. 266/2015 (Await repots)		Ramalingamma Vs Nagappa	HONNAREDDY RAYANNA MALLAREDDEPPA
26	FDP 12/2015 (Await commissioner report)		Channamma Vs Somla	HONNAREDDY RAYANNA MALLAREDDEPPA
27	O.S. 52/2018 (for objections)		Dodda Sharanappa Vs D.C.Yadgir	Kanchi Shreemanth
28	O.S. 148/2019 (Await repots)		Mallamma Vs Channappa	HONNAREDDY RAYANNA MALLAREDDEPPA
29	O.S. 90/2020 (written statment or objection)		Sadanand Vs Sahebgouda	HONNAREDDY RAYANNA MALLAREDDEPPA
30	O.S. 192/2020 (written statment or objection) IA/1/2020		Devindrappa Vs Sharada	Sri B.Nayak Adv
31	O.S. 204/2020 (written statment or objection)		Devamma @ Channamma Vs Devakemma	Pujari Mallappa
<u>3.00-5.00PM</u>				

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32	O.S. 22/2019 (EVIDENCE-CIVIL)		Shafiul Hussain @ Mohd.Qamar Pasha Vs Tajamul Hussain	Sahu S Shekhar
33	Misc 14/2015 (ARGUMENTS-CIVIL)		Neelamma Vs Chandrashekhar	V M F
34	O.S. 16/2017 (ARGUMENTS-CIVIL)		Bhimaiah Vs Chandamma	Patil Shantagaouda venkangouda
35	O.S. 84/2012 (ORDERS-CIVIL)		SANGAPPA JAKATI MAHESH Vs BASAWARAJ CHURI MAHADEVI	Syed Ibrahim
36	O.S. 69/2013 (ORDERS-CIVIL)		DOSTHIMNBHATT VANKANBHATT Vs DATHANBHATT @ SRI SOPANAND NATCH CHANDRABHATT	S.V.KULKARNI
37	O.S. 60/2014 (ORDERS-CIVIL) IA/1/2014		Banu Begum Vs Mohammed Hussain @ Babu Miyam	Sri S.V. Kularni Shahapur
38	O.S. 176/2015 (ORDERS-CIVIL)		Sharanamma Vs Parvathi	Kulkarni Laxmi Narayana Shinivasrao
39	O.S. 206/2015 (ORDERS-CIVIL)		Shardamma Vs Sidlingamma	Mudbool Umesh Bhaskar rao
40	FDP 10/2016 (ORDERS-CIVIL)		Ningamma Vs Devakkamma	HONNAREDDY RAYANNA MALLAREDEPPA
41	O.S. 176/2012 (for objections)		SHAIK MONIUDDIN ZAHIRUDDIN Vs MAAHEBOOB ALI MOHD. ISMAIL	SRI CHANDRASHEKAR.T.DESAI